REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

SHRI E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I present the Twelfth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Contempt of Courts (Amendment) Bill, 2004.

EVIDENCE TENDERED BEFORE THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

SHRI E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I lay on the Table a copy of the Evidence tendered before the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Contempt of Courts (Amendment) Bill, 2004.

STATEMENTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI AJAY MAROO (Jharkhand): Sir, I lay on the Table a copy each (in English and Hindi) of the following Action Taken Statements of the Committee on Public Undertakings (2005-2006):

- (i) Statement showing action taken by the Government on the recommendation contained in Chapter I and final replies contained in Chapter V of the Tenth Action Taken Report (Thirteenth Lok Sabha) on IDBI; and
- (ii) Statement showing action taken by the Government on the recommendation contained in Chapter I of the Fifth Action Taken Report of the Committee (Fourteenth Lok Sabha) on HPCL Infructuous expenditure on creation of a pipeline.

STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE

SHRIMATI MOHSINA KIDWAI (Chhattisgarh): Sir, I lay on the Table a copy each (in English and Hindi) of the following Statements of the